राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CP No. 95/111/2016

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति–सह–आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम:

कम्पनी का नाम :
NAME OF THE COMPANY: Ram Avtar Agarwal VIS Arcadia Reality
कम्पनी अधिनियम की धारा :
SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1957

क्रम प्रतिनिधित्व नाम पदनाम हस्ताक्षर संख्या Name Designation Representation Signature Sr. No.

1 Rishi Soud 2 ASHUTOSH Cupla

19. MS. NALINI

3. MR. ARUN SAXENA

Advante Petitioner ? Mentalisete Advante Petitioner ? Mentalisete (Adv.)
Respondente Malini (Adv.)
Non-Parties (Proposed Res.)

CP No.95/ND/2016

Sh. Rishi Sood alongwith Sh. Ashutosh Gupta, Advocates for the petitioner. Sh. Arun Saxena alongwith Ms. Nalini, Advocates for the respondent.

Argument in respect of the Company Application No.48/2017 as filed by a 3rd Party/applicant for impleadment are heard. The order is reserved.

The case is further fixed for the argument in respect of the maintainability application on 16th October, 2017.

Dated:18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash